

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 208
Cont. A (CA) No. 04/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Jugal Kishore Parihar & Ors.

...Petitioners

Versus

Nand Kishore Parihar & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter
to 21.12.2022.

1
Sd-
(Prabhu Dayal Sewda)
Court Officer

December 05, 2022